

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.1119
TO BE ANSWERED ON 03.12.2021

EMPOWERMENT OF WOMEN

1119. DR.SUJAY RADHAKRISHNA VIKHE PATIL:
DR.HEENA GAVIT:
DR.SHRIKANT EKNATH SHINDE:
SHRI.UNMESH BHAIYYASAHEB PATIL:
SHRI.DHAIRYASHEEL SAMBHAJIRAO MANE:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the schemes being implemented for empowerment of women and development of children in the country;
- (b) the amount of funds allocated/ released/ utilised therefor and achievements made thereunder during each of the last three years and the current year, scheme, State/UT-wise including Maharashtra; and
- (c) whether the Government maintains data about the Voluntary Organisations (VOs)/ NGOs funded under various schemes for women, if so, the details thereof during the last three years, State/UT-wise;
- (d) if not, the reasons therefor; and
- (e) the utilisation status of such funds during the said period?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) The details of the schemes being implemented by the Ministry of Women and Child Development for empowerment of women and development of children in the country are as under:

1. Anganwadi Services: Under Anganwadi Services, a package of six services is provided to Pregnant Women and Lactating Mothers and to Children under the age of 6 years i.e. (i) Supplementary Nutrition (SNP); (ii) Pre-school Non-formal Education; (iii) Nutrition & Health Education; (iv) Immunization; (v) Health Check-up, and (vi) Referral Services. Three of the six services, viz., Immunization, Health check-up and Referral Services are related to health and are provided through NRHM & Public Health Infrastructure.

2. One Stop Centre and Universalization of Women Helplines: Women Welfare Division is administering two schemes from Nirbhaya Fund namely One Stop Centre and Universalization of Women Helplines. The One Stop Centres (OSCs), popularly known as *Sakhi* Centres, aim to facilitate women affected by violence (including domestic violence) with a range of integrated services under one roof such as Police facilitation, medical aid, providing legal aid and legal counselling, psycho-social counselling, temporary shelter etc. The Women Helpline (WHL) Scheme provides 24

hours emergency and non-emergency response to women affected by violence, both in public and private spaces by linking them with appropriate authority such as Police, One Stop Centre, Hospital, Legal Services etc. WHL also supports women in distress with rescue van and counselling services in addition to providing information about women welfare schemes and programs across the country. Women can dial 181 short code to avail services from Women Helpline.

3. **Swadhar Greh Scheme:** The SwadharGreh Scheme is is being implemented as a Centrally Sponsored Scheme for women who are victims of difficult circumstances in need of institutional support for rehabilitation so that they could lead their life with dignity.

4. **Ujjawala Scheme:** The Ujjawala Scheme is being implemented as a Centrally Sponsored Scheme for Prevention of trafficking and for Rescue, Rehabilitation, Re-integration and Repatriation of victims of trafficking for commercial sexual exploitation.

5. **Working Women Hostel:** Working Women Hostel Scheme is implemented by the Government with the objective to provide safe and conveniently located accommodation for working women, with day care facility for their children, wherever possible, in urban, semi urban, or even rural areas where employment opportunity for women exist.

6. **Scheme for Adolescent Girls (SAG):** is a Centrally-sponsored scheme which aims at providing nutritional support to out of school girls in the age group of 11-14 years for improving their health and nutritional status under the nutrition component on one hand and motivates them to go back to formal schooling, provides life skill training, accessing public services etc. under non-nutrition component on the other hand.

7. **POSHAN Abhiyaan:** POSHAN Abhiyaan, launched on 8th March, 2018 aims to address malnutrition issues across the nation through components like ICT Application, Convergence, Community Mobilization, Behavioural Change & Jan Andolan, Capacity Building, Incentives and Awards, and Innovations.

8. **BetiBachaoBetiPadhao (BBBP) :** BetiBachaoBetiPadhao (BBBP) Scheme was launched on 22nd January 2015 with an aim to address declining Child Sex Ratio (CSR) and related issues of empowerment of girls and women over a life cycle continuum. The objective of the scheme are, to prevent gender biased sex selective elimination, to ensure survival and protection of the girl child and to ensure education and participation of the girl child. The key elements of the scheme include nation-wide media and advocacy campaign and multi-sectoral intervention in selected districts.

9. **Mahila Shakti Kendra (MSK):** The Mahila Shakti Kendra (MSK) Scheme was approved in November, 2017 as a centrally sponsored scheme to empower rural women through community participation. The aims to facilitate inter-sectoral convergence of schemes and programs meant for women. The scheme is implemented through State Governments and UT Administrations with a cost sharing ratio of 60:40 between Centre and States except for North East & Special Category States where the funding ratio is 90:10. For Union Territories 100% central funding is provided.

10. **Child Protection Services Scheme:** The Ministry is implementing Child Protection Services Scheme under the Mission Vatsalya scheme (erstwhile Integrated Child Protection Scheme) since 2009-10 for supporting the children in difficult circumstances. Under the scheme institutional care is provided through Child Care Institutes (CCIs), as a rehabilitative measure. The programmes and activities in Homes inter-alia include age-appropriate education, access to vocational training, recreation, health care, counselling etc. Under the non-institutional care component, support is extended for adoption, foster care and sponsorship. Further CPS also provides for

“After care” services after the age of 18 years to help sustain them during the transition from institutional to independent life. The primary responsibility of execution of the Act and implementation of Scheme rests with the States/UTs.

11. **Pradhan Mantri Matru Vandana Yojana (PMMVY)** is a Centrally Sponsored Conditional Cash Transfer Scheme, for implementation across the country with effect from 01.01.2017. The maternity benefit under PMMVY is available to all Pregnant Women & Lactating Mothers (PW&LM), excluding PW&LM who are in regular employment with the Central Government or the State Governments or Public Sector Undertakings (PSUs) or those who are in receipt of similar benefits under any law for the time being in force, for first living child of family. Under the scheme Rs.5,000/- are provided to the eligible beneficiary in three installments during pregnancy and lactation in response to individual fulfilling certain nutrition and health seeking conditions. The eligible beneficiary also receives the remaining cash incentive as per approved norms towards maternity benefit under Janani Suraksha Yojana (JSY) after institutional delivery so that on an average, a woman gets Rs.6,000/-.

(b) the amount of funds allocated/ released/ utilised thereof and achievements made thereunder during each of the last three years and the current year, State/UT-wise including Maharashtra in respect of these schemes are placed at **Annexure-I**

(c) & (d) Funds under these schemes are released to State/UTs/Districts directly.

(e) Does not arise

The details of fund released and utilised under Anganwadi Services scheme during last three years and current year

(Rupees in Lakhs)

Sl. No.	State/UTs	Fund released during 2018-19					
		SNP			ICDS (GENERAL)		
		APIP Approved	Funds released	Funds Utilized	APIP Approved	Funds released	Funds Utilized
1	ANDHRA PRADESH	39530.13	37353.55	36412.22	28884.89	32895.05	27789.58
2	BIHAR	70750.25	76987.83	74301.2	47613.06	36974.64	39823.31
3	CHHATTISGARH	27099.81	24279.95	20252.58	23943.28	28735.52	28735.52
4	GOA	863.98	859.5	844.9	721.02	778.06	621.47
5	GUJARAT	32535.82	32051.56	23392.34	25716.23	29206.4	32295.14
6	HARYANA	7645.58	7305.22	4195.22	13080.7	13276.2	11679.89
7	JHARKHAND	29083.25	29083.25	27373.26	19003.49	18797.43	16865.29
8	KARNATAKA	49589.22	43588.97	38759.92	31161.5	43506.22	25101.72
9	KERALA	10784.8	10785.38	13006.73	15699.34	17058	14631.48
10	MADHYA PRADESH	63241.34	64088.78	65209.8	47132.09	50633.1	37433.09
11	MAHARASHTRA	55055.2	106535.22	76557.08	50947.2	56705.31	43698.32
12	ODISHA	46408.23	43450.56	44825.99	32117.23	33841.79	33443.35
13	PUNJAB	7488.18	3744.1	5327.15	12981.63	13411.95	13877.81
14	RAJASTHAN	33221.84	34950.74	29599.82	27873.05	29085.81	27522.08
15	TAMIL NADU	37246.57	37271.35	36839.02	23379.78	26488.7	17400.46
16	TELANGANA	21170.5	22045.61	21398.84	17816.79	21257.53	19260.18
17	UTTAR PRADESH	156155.99	104579.08	150232.24	80195.01	85548.34	73011.82
18	WEST BENGAL	54420	68046.87	67871.56	51081.49	54839.34	28286.44
19	DELHI	6762.17	3474.65	5609.01	5479.59	5457.19	4085.32
20	PUDUCHERRY	0	0	0	447.65	452.11	163.33
21	HIMACHAL PRADESH	6976.22	6976.21	6957.88	18179.26	24112.44	17038.94
22	JAMMU & KASHMIR	4257.02	2128.5	7330	29614	34361.46	30376.57
23	UTTARAKHAND	12090.44	13612.57	15423.98	17648.3	18465.2	16712.74
24	ANDAMAN & NICOBAR	369.94	369.94	298.46	756.8	883.04	883.04
25	CHANDIGARH	769.72	769.72	769.72	553.9	634.14	634.14
26	D. & NAGAR HAVELI	168.86	168.86	168.86	300.97	354.23	354.23
27	DAMAN & DIU	170.08	170.08	170.08	76.45	97.13	97.13
28	LAKSHADWEEP	100.26	100.26	100.26	169.44	245.2	245.2
29	ARUNACHAL PRADESH	5010.68	4411.4	4470.65	7528.29	7375.84	9671.02
30	ASSAM	45037.9	30597.01	34050.78	50802.45	49561.1	57546.8
31	MANIPUR	5089.02	7134.08	4465.34	9709.45	8892.39	16712.74
32	MEGHALAYA	10468.21	12364.04	12364.04	5613.68	4996.77	5912.73
33	MIZORAM	2242.64	1843.36	1817.23	2544.32	2493.46	2475.98
34	NAGALAND	7588.35	8231.2	6906.86	4828.28	3721	5674.74
35	SIKKIM	751.11	450.66	484.4	1430	1500.36	1500.36
36	TRIPURA	7488.55	7781.78	7781.78	8940.65	9406.72	7951.4
	Total	857631.86	847591.84	845569.2	713971.26	766049.17	669513.36

Note: (1) Funds are released out of approved allocation after adjusting unspent balances / excess expenditure incurred by the States/UTs in the previous year.

(2) The funds are released to the States/UTs are more than the Approved allocation because of increase in rate of honorarium to the AWWs/AWHs w.e.f 01.10.2018.

APIP- Annual Programme Implementation Plan
 SNP- Supplementary Nutrition Programme

(Rupees in Lakhs)

Sl. No.	State/UTs	Fund released during 2019-20					
		SNP			ICDS (GENERAL)		
		APIP Approved	Funds released	Funds Utilized	APIP Approved	Funds released	Funds Utilized
1	ANDHRA PRADESH	35844.15	32726.24	35506.93	36778.6	29729.92	33070.43
2	BIHAR	77825.28	76100.71	77138.36	63915.2	47936.4	48225.23
3	CHHATTISGARH	29809.79	20930.7	29702.51	33243.8	24932.85	24932.85
4	GOA	845.46	826.38	831.65	912.18	684.14	869.96
5	GUJARAT	35789.4	33671.97	40542.46	32581.23	32422.06	30313.82
6	HARYANA	8410.14	4205.09	4294.73	17475.56	13106.67	10669.92
7	JHARKHAND	31991.58	22959.33	21807.41	25608.28	19206.2	20568.00
8	KARNATAKA	54548.14	42657.55	51728.29	41895.96	31421.97	35939.22
9	KERALA	11863.28	14085.21	13835.69	22766.91	17534.3	19284.67
10	MADHYA PRADESH	69565.47	71534.93	69650.22	60763.99	45572.99	55680.17
11	MAHARASHTRA	60560.72	78949.43	79886.53	66783.74	50087.82	61188.42
12	ODISHA	51049.06	49466.82	50069.06	44570.7	33428.03	37639.91
13	PUNJAB	8237.00	5346.54	3517.45	18657.52	13993.14	13993.14
14	RAJASTHAN	36544.02	29913.62	28231.68	37642.03	28231.53	30864.71
15	TAMIL NADU	39331.66	37341.72	36919.04	33477.59	25108.19	28361.07
16	TELANGANA	23287.55	22519.69	21325.83	24058.55	21987.17	20682.58
17	UTTAR PRADESH	171771.59	148686.46	153035.98	109850.13	82387.61	92244.90
18	WEST BENGAL	59862.00	59862.00	77738.02	68091.96	51068.97	54307.98
19	DELHI	7438.39	4425.64	6327.18	11431.13	8573.36	6057.88
20	PUDUCHERRY	0	0	0	604.21	453.16	642.63
21	HIMACHAL PRADESH	7673.84	7655.5	6152.41	22201.73	16651.3	19090.12
22	JAMMU & KASHMIR	4682.72	2341.36	4317.29	37701.07	28275.8	28380.36
23	UTTARAKHAND	13299.48	13308.15	15484.60	21470.94	16103.22	17991.02
24	ANDAMAN & NICOBAR	406.94	327.44	327.44	994.91	802.54	802.54
25	CHANDIGARH	846.69	705.52	705.52	765.79	622.16	622.16
26	D. & NAGAR HAVELI	185.74	185.75	185.75	375.9	375.9	375.9
27	DAMAN & DIU	187.09	139.88	139.88	127.45	121.59	121.59
28	LAKSHADWEEP	110.28	55.14	55.14	95.78	71.84	71.84
29	ARUNACHAL PRADESH	3830.67	2332.96	4006.30	10187.2	9472.2	9472.2
30	ASSAM	49541.69	49541.69	62707.56	63171.81	57539.63	59830.52
31	MANIPUR	9960.45	4980.21	4365.16	14238.09	10678.57	9858.88
32	MEGHALAYA	11515.03	11582.97	11456.64	7049.75	6624.75	6624.75
33	MIZORAM	2466.9	2041.49	2041.49	3422.38	2566.79	3598.47
34	NAGALAND	7967.69	7390.27	7967.68	6370.59	7636.36	7112.36
35	SIKKIM	582.82	291.42	488.30	2182.15	1636.62	2067.21
36	TRIPURA	8979.7	7028.04	6962.08	11799.79	8849.84	9422.53
	Total	936812.41	866117.82	929452.26	953264.6	745895.59	800979.94

APIP- Annual Programme Implementation Plan

SNP- Supplementary Nutrition Programme

(Rupees in Lakhs)

Sl. No.	State/UTs	Fund released during 2020-21					
		SNP			ICDS (GENERAL)		
		APIP Approved	Funds released	Funds Utilized	APIP Approved	Funds released	Funds Utilized
1	ANDHRA PRADESH	37473.16	37135.93	39621.07	39873.84	32145.17	35874.75
2	BIHAR	85607.81	85607.81	92248.70	79313.7	41451.77	45445.88
3	CHHATTISGARH	32790.77	24593.07	N/R	33870.8	25841.06	N/R
4	GOA	881.76	858.8	823.09	1285.37	1165.27	892.91
5	GUJARAT	39368.34	33671.97	50526.47	32465.82	27761.28	N/R
6	HARYANA	9251.15	5919.04	9630.85	16977.41	12194.63	11869.85
7	JHARKHAND	35190.74	26033.9	13609.62	26459.84	19750.86	19224.29
8	KARNATAKA	59944.17	41000	58445.14	40205.33	27641.75	35653.32
9	KERALA	13049.61	13049.61	17111.18	23197.38	18941.99	19153.59
10	MADHYA PRADESH	76522.02	74405.7	55338.77	62419.6	47631.89	53155.97
11	MAHARASHTRA	66616.79	66330.71	86147.00	66818.56	52452.49	N/R
12	ODISHA	51279.05	50299.05	N/R	44976.91	34353.21	38054.00
13	PUNJAB	9060.70	4341.15	5640.37	16596.86	12687.89	N/R
14	RAJASTHAN	40198.42	34894.46	36702.71	37836.08	28231.15	N/R
15	TAMIL NADU	39852.62	39022.39	37167.33	32395.03	22048.8	26062.17
16	TELANGANA	22487.67	21522.15	25139.46	23957.08	18408.88	21042.26
17	UTTAR PRADESH	188948.75	139063.6	88800.15	106996.83	59495.34	83636.83
18	WEST BENGAL	65848.20	65848.2	N/R	67822.24	38757.05	N/R
19	DELHI	7185.75	6539.81	7179.30	10931.52	3547.26	6331.49
20	PUDUCHERRY	0.00	0	N/R	555.58	424.39	N/R
21	HIMACHAL PRADESH	8441.22	6919.79	7023.79	24591.84	18632.28	N/R
22	JAMMU & KASHMIR	4682.72	4629.5	3512.05	39620.25	24272.52	N/R
23	UTTARAKHAND	14629.43	14629.43	15276.49	23445.95	17820.82	17265.85
24	ANDAMAN & NICOBAR	406.43	406.43	406.43	1155.01	1119.01	119.01
25	CHANDIGARH	633.26	633.26	633.26	616.57	594.07	594.07
26	D. & NAGAR HAVELI & DAMAN & DIU	410.11	410.11	410.11	511.68	491.43	491.43
27	LADAKH	554.23	554.23	554.23	1694.07	1885.98	1885.98
28	LAKSHADWEEP	121.31	90.99	90.99	127.78	113.44	113.44
29	ARUNACHAL PRADESH	4001.44	3708.17	3767.99	11246.92	4420.82	2632.04
30	ASSAM	54495.86	54495.86	69759.55	63289.83	52880.27	N/R
31	MANIPUR	8771.49	10697.3	6667.96	15507.42	6686.14	N/R
32	MEGHALAYA	11707.34	11648.95	11224.55	6965.8	6044.17	N/R
33	MIZORAM	2713.59	2288.18	2288.18	3874.83	5104.16	N/R
34	NAGALAND	8233.04	8232.9	8233.04	6921.27	6688.44	6705.38
35	SIKKIM	606.45	336.42	517.57	2169.57	2093.06	2067.21
36	TRIPURA	8670.68	6503.02	7261.80	11488.99	8734.45	10334.73
	Total	1010636.08	896321.89	761759.2	978183.56	682513.19	438606.45

APIP- Annual Programme Implementation Plan
N/R-Not reported by State Government.

Sl. No.	State/UTs	Fund released during 2021-22			
		SNP		ICDS (GENERAL)	
		APIP Approved	Funds released	APIP Approved	Funds released
1	ANDHRA PRADESH	37135.93	18736.58	37876.99	28220.75
2	BIHAR	85607.81	42803.9	72588.79	39656.86
3	CHHATTISGARH	24593.07	16395.38	33742.69	16935.4
4	GOA	871.86	440.88	912.01	642.68
5	GUJARAT	33671.97	19684.18	34001.50	16232.92
6	HARYANA	5919.04	4625.58	19394.22	8488.7
7	JHARKHAND	26033.90	17595.38	25404.26	13229.92
8	KARNATAKA	42415.51	29972.08	44842.77	20102.66
9	KERALA	13049.61	6524.8	22751.82	11598.7
10	MADHYA PRADESH	74405.70	38261.02	58893.51	31209.8
11	MAHARASHTRA	85709.12	33308.4	72164.88	33409.28
12	ODISHA	50299.05	25639.52	46388.75	22488.46
13	PUNJAB	4477.26	4530.36	36741.50	8298.44
14	RAJASTHAN	34894.46	20099.22	40771.39	18918.04
15	TAMIL NADU	39022.39	19926.32	33900.72	16197.52
16	TELANGANA	22029.15	19520.54	25395.92	16123.99
17	UTTAR PRADESH	139063.60	94474.38	105386.61	53498.42
18	WEST BENGAL	65848.20	32924.1	72710.37	33911.12
19	DELHI	6539.81	3592.88	12268.14	5465.76
20	PUDUCHERRY	0.00	0	592.03	277.8
21	HIMACHAL PRADESH	7183.83	4220.62	23548.27	12295.92
22	JAMMU & KASHMIR	4629.50	2341.36	37114.91	19810.12
23	UTTARAKHAND	14629.43	7314.72	23403.02	11722.98
24	ANDAMAN & NICOBAR	406.43	203.22	1248.96	577.5
25	CHANDIGARH	702.83	316.64	704.95	308.28
26	D. & NAGAR HAVELI & DAMAN & DIU	410.11	205.06	523.28	255.84
27	LADAKH	133.65	277.12	1190.35	847.04
28	LAKSHADWEEP	171.30	60.66	123.88	63.9
29	ARUNACHAL PRADESH	3708.17	3018.22	12357.17	5623.46
30	ASSAM	54495.86	27247.94	69916.46	31644.92
31	MANIPUR	9101.98	4385.74	14303.27	7753.72
32	MEGHALAYA	11240.57	8297.72	7040.41	3482.9
33	MIZORAM	2288.18	1609.78	4096.69	1937.42
34	NAGALAND	8232.90	6174.63	7232.43	5207.89
35	SIKKIM	359.50	303.22	2312.77	1084.78
36	TRIPURA	7104.28	4335.34	12363.57	5744.5
	Total	916385.96	519367.49	1014209.26	503268.39

SNP- Supplementary Nutrition Programme

The details of fund released and utilised under OSC scheme during last three years and current year (as on 30.11.2021)

(Amount in Rs.)

SL	State	2018-19	2018-19 UC	2019-20	2019-20 UC	2020-21	2020-21 UC	2021-22	2021-22 UC
1	Andaman and Nicobar Islands	3687641	3637641	4159792	2934934	3859069	1418376	2680998	0
2	Andhra Pradesh	39063148	20126035	26099278	17442510	21105250	600000	24956761	0
3	Arunachal Pradesh	78202084	8811508	13418151	0	52014408	0	34510350	0
4	Assam	78695087	14321617	80408520	6040452	63614400	1200000	53184222	0
5	Bihar	30832455	0	104609180	989813	70966339	0	54016200	0
6	Chandigarh	930799	880799	1500450	1500450	3383756	0	1500450	0
7	Chattishgarh	66244372	64944372	67738483	22791897	35320987	0	40512150	0
8	Dadra and Nagar Haveli and Daman and Diu	50000	0	7345503	306879	4601200	0	4501350	0
9	Delhi	0	0	36255258	4454069	18304950	7193084	15099300	0
10	Goa	492000	392000	1500450	0	3000900	0	3000900	0
11	Gujarat	56269778	15594827	67951666	28465250	85084669	19276024	57098690	0
12	Haryana	47960546	11735787	40192416	23793212	40443694	7433759	31996070	0
13	Himachal Pradesh	10118850	1703950	31729794	0	19805400	0	18005400	0
14	Jammu and Kashmir	15020425	3532525	9639473	3720679	22483933	0	22506750	0
15	Jharkhand	70436941	62318054	40853107	0	69124908	4800000	50678102	0
16	Karnataka	59444419	14988522	58203580	2434686	73508758	0	44263275	0
17	Kerala	28331849	6219675	14090453	2296401	23705850	0	21006300	0
18	Ladakh-UT	0	0	0	0	6545042	2743880	1500450	0
19	Lakshdweep	0	0	2091225	0	1350225	0	1500450	0
20	Madhya Pradesh	112391390	61311384	167092445	3335438	104431900	1200000	81623400	0
21	Maharashtra	38929425	19385475	66998501	1958782	64620010	0	51865525	0
22	Manipur	35722445	10225680	24884407	10210912	50193815	0	24007200	0
23	Meghalaya	18639947	7120047	37430224	4991106	21161595	600000	17882770	0
24	Mizoram	27264535	15565835	21870881	1499840	17263928	0	12003600	0
25	Nagaland	45487024	37619153	19173411	7051684	33590577	17786459	38621439	0
26	Odisha	77459998	11477616	20934647	3528369	93155192	0	45013500	0
27	Puducherry	4766836	0	4376136	0	7201800	0	6723802	0

28	Punjab	52633488	2810518 0	351837 39	5289012	484612 72	0	315094 50	0
29	Rajasthan	30860275	1566060 3	677115 08	7077488	566869 11	600000	513495 36	0
30	Sikkim	3923225	0	680956 9	2558294	660180 0	600000	807995 4	0
31	Tamil Nadu	11399544 7	5534961 8	713596 91	4460045 8	106060 397	2409219 5	520375 86	0
32	Telangana	58948915	1582162 0	624468 27	1481416 6	775734 15	0	495148 50	0
33	Tripura	26901349	0	600180 0	0	156036 00	0	120036 00	0
34	Uttar Pradesh	22283049 7	1114278 36	123193 989	1838365 7	228832 664	0	111033 300	0
35	Uttarakhand	27225409	1976044 1	229074 45	9895440	273086 59	0	195058 50	0
36	West Bengal	0	0	954645 0	0	198901 50	0	0	0

The details of fund released and utilised under WHL scheme during last three years and current year (as on 30.11.2021)

(Amount in Rs.)

Sl.No	State	2018-19	UC received	2019-20	UC received	2020-21	UC received	2021-22	UC received
1	Andaman and Nicobar Islands	50,94,565	50,94,565	34,08,000	26,62,677	17,04,000	0	15,97,455	0
2	Andhra Pradesh	60,60,357	60,60,357	34,08,000	34,08,000	57,69,877	0	85,20,000	0
3	Arunachal Pradesh	81,35,911	58,63,911	61,46,252	0	39,76,000	0	29,76,903	0
4	Assam	16,12,058	16,12,058	61,96,756	61,96,756	64,27,874	64,27,874	60,97,868	0
5	Bihar	54,94,258	32,59,258	46,50,000	0	23,25,000	0	0	0
6	Chandigarh	58,92,584	26,64,584	66,26,660	60,39,728	51,11,578	0	32,10,698	0
7	Chattishgarh	85,35,423	85,35,423	68,16,000	68,16,000	66,66,682	0	66,51,815	0
8	Dadra and Nagar Haveli and Daman and Diu	0	0	34,08,000	0	17,04,000	0	0	0
9	Delhi	0	0	0	0	0	0	0	0
10	Goa	0	0	27,71,000	0	17,04,000	0	0	0
11	Gujarat	89,40,000	0	46,50,000	0	23,25,000	0	0	0
12	Haryana	0	0	22,10,254	22,10,254	17,04,000	17,04,000	31,52,590	0
13	Himachal Pradesh	0	0	0	0	0	0	0	0
14	Jammu and Kashmir-UT	33,82,501	33,82,501	98,38,640	0	60,06,790	0	32,12,810	0
15	Jharkhand	0	0	0	0	0	0	0	0
16	Karnataka	0	0	0	0	0	0	0	0
17	Kerala	67,65,000	67,65,000	34,08,000	34,08,000	80,73,249	80,73,249	51,12,000	0
18	Ladakh-UT	0	0	0	0	0	0	0	0
19	Lakshdweep	0	0	0	0	0	0	0	0
20	Madhya Pradesh	0	0	0	0	23,25,000	0	29,92,440	0
21	Maharashtra	0	0	0	0	0	0	0	0
22	Manipur	0	0	0	0	17,04,000	0	84,09,103	0
23	Meghalaya	32,70,000	32,70,000	34,08,000	34,08,000	88,08,465	0	25,90,838	0
24	Mizoram	85,20,000	85,20,000	34,08,000	34,08,000	68,16,000	68,16,000	51,12,000	0
25	Nagaland	68,16,000	68,16,000	34,08,000	34,08,000	1,02,24,000	1,02,24,000	51,07,000	0
26	Odisha	98,65,173	98,65,173	34,08,000	34,08,000	96,25,478	0	47,36,696	0
27	Puducherry	51,08,000	0	0	0	0	0	0	0
28	Punjab	27,19,498	0	34,08,000	0	17,04,000	0	0	0
29	Rajasthan	0	0	46,50,000	46,50,000	67,32,957	67,32,957	32,80,944	0

30	Sikkim	33,80,78 2	0	34,08,00 0	0	17,04,00 0	0	42,35,6 86	0
31	Tamil Nadu	46,50,00 0	0	46,50,00 0	0	23,25,00 0	23,25,00 0	5,84,50 4	0
32	Telangana	0	0	1,28,39,0 01	94,31,00 1	48,61,46 8	0	82,78,2 01	0
33	Tripura	0	0	0	0	0	0	0	0
34	Uttar Pradesh	88,54,89 2	88,54,89 2	46,50,00 0	46,50,00 0	1,32,53, 502	1,11,72,7 87	25,69,2 85	0
35	Uttarakhand	57,61,08 7	49,85,23 4	60,40,14 7	0	17,04,00 0	0	9,66,11 2	0
36	West Bengal	0	0	0	0	0	0	0	0

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The details of fund released and utilised under Swadhar Greh scheme during during last three years

(Amount

t in Lakhs)

S.No.	States/UTs	2018-19	2019-20	2020-21
		allocated/released/ utilized	allocated/released/ utilized	allocated/released/ utilized
1.	Andhra Pradesh	27.65	27.65	0
2.	Arunachal Pradesh	18.05	18.05	10.48
3.	Assam	152.60	152.60	0
4.	Andaman and Nicobar (UT)	7.27	7.27	3.96
5.	Bihar	0	0	0
6.	Chandigarh	6.64	6.64	8.45
7.	Chhattisgarh	30.24	30.24	22.89
8.	Dadra & Nagar Haveli	0	0	0
9.	Daman & Diu	0	0	0
10.	Delhi	16.10	16.10	13.10
11.	Goa	0	0	0
12.	Gujarat	0	0	15.26
13.	Haryana	3.39	3.39	0
14.	Himachal Pradesh	0	0	3.35
15.	Jammu & Kashmir	36.20	36.20	27.76
16.	Jharkhand	0	0	0
17.	Karnataka	285.03	285.03	301.31
18.	Kerala	69.59	69.59	71.11
19.	Lakshadweep	0	0	0
20.	Madhya Pradesh	46.09	46.09	53.01

21.	Maharashtra	19.70	19.70	0
22.	Manipur	424.30	424.30	313.74
23.	Mizoram	81.08	81.08	0
24.	Meghalaya	0	0	36.36
25.	Nagaland	25.69	25.69	0
26.	Odisha	473.33	473.33	642.96
27.	Punjab	8.00	8.00	0
28.	Puducherry	20.06	20.06	21.17
29.	Rajasthan	18.94	18.94	0
30.	Sikkim	6.72	6.72	10.47
31.	Tamil Nadu	438.87	438.87	432.35
32.	Telangana	133.91	133.91	205.26
33.	Tripura	46.23	46.23	84.60
34.	Uttar Pradesh	55.46	55.46	0
35.	Uttrakhand	0	0	0
36.	West Bengal	1.56	1.56	155.67

The details of fund released and utilised under Ujjawala scheme during during last three years

(Amount in Lakhs)

S.No.	States/UTs	2018-19	2019-20	2020-21
		allocated/released/ utilized	allocated/released/ utilized	allocated/released/ utilized
1.	Andhra Pradesh	0	0	0
2.	Arunachal Pradesh	1.68	0	0
3.	Assam	0	192.56	0
4.	Andaman and Nicobar (UT)	0	0	0
5.	Bihar	0	0	0
6.	Chandigarh	0	0	0
7.	Chhattisgarh	9.67	34.36	30.97
8.	Dadra & Nagar Haveli	0	0	0
9.	Daman & Diu	0	0	0
10.	Delhi	0	0	0
11.	Goa	0	0	2.68
12.	Gujarat	25.02	0	0
13.	Haryana	0	0	0
14.	Himachal Pradesh	0	0	0
15.	Jammu & Kashmir	0	0	0
16.	Jharkhand	0	13.98	0
17.	Karnataka	8.87	0	123.83
18.	Kerala	0	27.97	0
19.	Lakshadweep	0	0	0
20.	Madhya Pradesh	0	0	0
21.	Maharashtra	19.64	0	0

22.	Manipur	364.06	289.08	437.42
23.	Mizoram	8.23	9.98	0
24.	Meghalaya	0	0	0
25.	Nagaland	19.46	19.45	22.33
26.	Odisha	21.76	145.93	100.83
27.	Punjab	0	0	0
28.	Puducherry	0	0	0
29.	Rajasthan	2.75	0	0
30.	Sikkim	0	10.44	0
31.	Tamil Nadu	66.68	52.06	0
32.	Telangana	76.4	37.45	74.91
33.	Tripura	0	0	0
34.	Uttar Pradesh	0	0	0
35.	Uttarakhand	15.08	21.09	0

The details of fund released and utilised under Working Women Hostel scheme during during last three years and current year

(as on 29.11.2021)

(Amount: in Lakhs)

S. No.	State/ UTs	2018-19		2019-20		2020-21		2021-22	
		Funds Sanctioned/ allocated/re leased	Funds Utilized	Funds Sanctioned/ allocated/re leased	Funds Utilized	Funds Sanctioned/ allocated/re leased	Funds Utilized	Funds Sanctioned/ allocated/re leased	Funds Utilized
1	Andhra Pradesh	476.93	476.93	146.49	146.49	-	-	-	-
2	Arunachal Pradesh	116.76	116.76	-	-	-	-	-	-
3	Assam	7.77	3.74	-	-	7.76	-	-	-
4	Bihar	-	-	-	-	-	-	-	-
5	Chhattisgarh	-	-	-	-	-	-	5.45	5.45
6	Goa	-	-	-	-	-	-	-	-
7	Gujarat	-	-	-	-	-	-	-	-
8	Haryana	-	-	-	-	-	-	-	-
9	Himachal Pradesh	-	-	111.86	-	-	-	-	-
10	Jammu & Kashmir	-	-	-	-	-	-	-	-
11	Jharkhand	-	-	-	-	-	-	-	-
12	Karnataka	-	-	482.5	15.15	-	-	-	-
13	Kerala	252.56	-	901.5	480.0	-	-	273.97	81.96
14	Madhya Pradesh	244.03	240.00	-	-	-	-	-	-
15	Maharashtra	161.43	155.53	-	-	39.89	39.89	-	-

16	Meghalaya	-	-	-	-	-	-	-	-
17	Mizoram	170.62	170.62	136.50	-	-	-	-	-
18	Manipur	915.51	400.32	169.49	14.94	990.61	452.26	164.70	
19	Nagaland	419.58	419.58	244.24	244.24	223.67	-	96.09	16.20
20	Orissa	-	-	-	-	-	-	-	-
21	Punjab	-	-	136.50	-	-	-	-	-
22	Rajasthan	-	-	-	-	-	-	-	-
23	Sikkim	-	-	-	-	-	-	-	-
24	Tamil Nadu	-	-	-	-	392.18	-	350.25	-
25	Telangana	268.91	153.90	746.10	101.09	-	-	-	-
26	Tripura	-	-	-	-	-	-	-	-
27	Uttarakhand	-	-	-	-	-	-	-	-
28	UP	-	-	-	-	-	-	-	-
29	West Bengal	-	-	-	-	-	-	-	-
30	Chandigarh	-	-	-	-	-	-	-	-
31	Delhi	-	-	-	-	300.18*	-	11.52*	-
32	Pondicherry	-	-	-	-	-	-	-	-

*These funds were released for the renovation & property tax for the working women hostel located at JasolaVihar, New Delhi.

**The details of fund released and utilised under Scheme for Adolescent Girls during during la
st three years and current year**

(Rupees in Lakhs)

S No	State/UT	2018-19		2019-2020		2020-21		2021-22
		Released	Utilized	Released	Utilized	Released	Utilized	Released
1	Andhra Pradesh	1011.98	139.57	127.39	43.02	11.28	13.01	
2	Arunachal Pradesh	0	18.44	33.71	0	1.11	1.11	
3	Assam	0	774.51	488.62	1594.472	1919.17	155.17	
4	Bihar	25.54	686.12	582.91	23.78	2.94	0	
5	Chattisgarh	768.89	229.19	48.4	245.18	121.13	157.32	158.73
6	Goa	0.4	0.2	43.1	0.07	0.02	0.028	
7	Gujarat	4984.65	1514.03	1852.8	1668.67	870.58	1224.98	641.68
8	Haryana	37.41	44.71	70.56	22.19	0	13.41	
9	Himachal Pradesh	0	1.93	0	0	0	NI	
10	Jammu & Kashmir	560.39	131.33	46.53	133.793	23.04	338.35	
11	Jharkhand	0	52.52	254.39	0	33.01	0	
12	Karnataka	923.76	630.65	1253.33	37.63	20.31	NR	
13	Kerala	289.74	3.43	1.08	2.25	1.61	1.52	2.04
14	Madhya Pradesh	5442.4	2676.33	1068.55	2279.53	213.75	217.34	
15	Maharashtra	3707.84	661.02	742.83	569.73	48.48	47.6	
16	Manipur	0	85.77	96.86	2.71	9.12	0	
17	Meghalaya	12.55	12.55	1278.81	37.69	4.06	28.87	
18	Mizoram	69.32	44.08	13.56	4.98	2.78	2.78	
19	Nagaland	214.3	225.46	223.29	207.56	187.76	187.76	93.88
20	Odisha	866.77	0	72.6	335.62	29.69	10.54	96.54
21	Punjab	26.3	42.13	0	0	4.67	0	
22	Rajasthan	0	59.39	0	130.35	58.94	525.47	
23	Sikkim	0	2.42	0	8.64	0.04	0.04	
24	Tamil Nadu	0	0	95.48	13.82	1.23	18.82	
25	Telangana	107.49	0	151.54	0	29.69	NR	
26	Tripura	19.16	72.51	32.27	20.03	15.76	26.625	
27	Uttar Pradesh	1000.35	0	1827.57	2798.24	410.88	918.95	776.49
28	Uttarakhand	0	0	0	0	20.31	0	
29	West Bengal	101.85	508.72	126.72	144.22	31.71	NR	
30	Andaman & Nicobar	0	0.19	0	0	0.02	NI	
31	Chandigarh	1.34	1.66	2.46	2.2	0.2	0.2	1.21
32	Daman & Diu	4.53	0.66	0	-	0	NI	
32	D & NH	4.28	4.28	0	0.41	0.02	0	
33	Delhi	320.48	18.29	12.84	24.7	8.73	7.99	19.7
34	Lakshdweep	3.11	0.07128	0.04	0.02	0.01	0	0.14
35	Pondicherry	1.63	0.04	0	0	0.01	0	
36	Ladakh					0	NR	1.88
	TOTAL	20506.46	8642.201	10548.24	10351.51	4082.06	3897.883	1792.29

NR-Not Reported

NI-Not Implemented

The details of fund released/ utilised and achievements made under POSHAN Abhiyaan during during last three years and current year

Achievements under POSHAN Abhiyaan are as below:

- i. **ICT application:** Poshan Tracker has been rolled out across 12.27 lakh Anganwadis covering approximately 9.84 crore beneficiaries. The Abhiyaan empowers Anganwadi workers and Lady Supervisors by providing them with smart phones, and as of now the no. of Smartphones and GMDs (comprises of Stadiometer, Infantometer, Weighing Scale for Infant and Mother & Child) procured by States/UTs are 11.03 lakh and 11.94 lakh respectively.
- ii. **Convergence:** 18 Ministries/Departments are working in coordination with Ministry of Women and Child Development for addressing issues concerning malnutrition.
- iii. **Community Mobilization, Behavioural Change & Jan Andolan:** helped reaching out to the masses through nation's biggest nutrition-centric annual *Jan Andolans*, in the form of Poshan Maahs (September) and Poshan Pakhwadas (March). Collectively, there have been conducted 4 Poshan Maahs and 3 Poshan Pakhwadas since the launch of POSHAN Abhiyaan with total activities of more than 40 crores. Also, to strengthen the process of community engagement through events like *Annaprasan Diwas*, *Suposhan Diwas* and *Godhbharai*, there have been conducted around 3.70 crore Community Based Events (CBEs) since the launch of POSHAN Abhiyaan.
- iv. **Capacity Building:** 10.22 lakh frontline functionaries have been successfully trained. Additionally, approx. 6.61 lakh field functionaries have undergone training through digital platform. Also, till date, 8.3 lakhs Anganwadi Workers/ Anganwadi Helpers have been trained in the ICT application.
- v. **Incentive:** in order to incentivise the field functionaries, specifically the AWWs and AWHs, Rs 500 and Rs 250 per month are given to them on achieving certain parameters like Home Visits and Weighing of Children. As of January 2021, ₹179.85 crore has been provided as incentive to AWWs and AWHs.
- vi. **Innovations:** 26 States/UTs have taken up more than 50 innovative initiatives so far since the launch of POSHAN Abhiyaan.

Amount in ₹ lakhs

SN	State/UT	Total Central Funds released from 2018-19 to 2020-21	Total Central Funds utilization as on 31st March 2021
1	Andaman & Nicobar Islands	936.25	421.44
2	Andhra Pradesh	25363.32	16601.84
3	Arunachal Pradesh	2815.88	708.11
4	Assam	32948.67	18117.52
5	Bihar	49365.6	27823.99
6	Chandigarh	1099.87	513.96
7	Chhattisgarh	12137.21	6505.25
	Dadra Nagar Haveli and	774.31	682.98
8	Daman & Diu	686.7	
9	Delhi	3327.18	2432.58
10	Goa	456.04	222.24
11	Gujarat	29976.16	21769.01
12	Haryana	6808.82	4326
13	Himachal Pradesh	10973.21	7010.78
14	Jammu & Kashmir	9178.53	7912.09
15	Jharkhand	8154.95	5245.93
16	Karnataka	14276.52	11133.42
17	Kerala	10974.73	6696.51
18	Ladakh	164.59	51.41
19	Lakshadweep	427.36	287.27
20	Madhya Pradesh	39398.53	18516.83
21	Maharashtra	58390.84	40154.5
22	Manipur	4389.99	2138.4
23	Meghalaya	5073.39	4979.05
24	Mizoram	2732.96	2575.03
25	Nagaland	5327.67	5239.26
26	Odisha	16358.58	7555.69
27	Puducherry	943.62	264.58
28	Punjab	7346.86	2470.04
29	Rajasthan	23830.57	10349.79
30	Sikkim	1370.99	1276.83
31	Tamil Nadu	25931.46	19476.85
32	Telangana	17906.84	14824.33
33	Tripura	4135.95	3155.13
34	Uttar Pradesh	56968.96	19219.28
35	Uttarakhand	13574.89	7898
36	West Bengal	26751.08	0
Total		531279.08	298555.92

The details of fund released/ utilised and achievements made under Beti Bachao Beti Padhao Scheme during last three years

Status of Funds under BBBP for Multi Sectoral intervention in Districts. (Amount is Lakhs)							
S No.	State	Total Fund Available/allocated 2018-19	Utilization during 2018-19	Total Fund Available/allocated 2019-20	Utilization during 2019-20	Total Fund Available/allocated 2020-21	Utilization during 2020-21*
1	Andhra Pradesh	196.50	94.73	200.00	137.49	200.00	0.0
2	Arunachal Pradesh	170.87	103.34	241.65	208.85	150.00	0.0
3	Assam	25.00	11.37	86.65	53.55	75.0	37.15
4	Bihar	418.00	15.16	425.00	52.25	389.69	0.0
5	Chhattisgarh	49.50	14.67	69.61	67.23	51.18	28.16
6	Goa	3.62	0.00	25.00	4.07	20.93	0.0
7	Gujarat	588.48	156.45	710.25	434.07	604.34	80.07
8	Haryana	536.56	199.46	522.67	286.69	485.80	12.40
9	Himachal Pradesh	252.59	190.64	293.48	229.85	222.41	22.41
10	J&K	422.90	192.67	552.67	370.44	496.48	25.0
11	Leh	25.00	20.15	45.73	37.96	16.39	0.0
12	Jharkhand	313.37	54.59	298.95	80.24	264.25	0.0
13	Karnataka	140.78	79.39	125.00	99.71	125.00	87.67
14	Kerala	23.5	2.83	25	17.14	25.00	0.0
15	Madhya Pradesh	1021.93	356.85	1264.41	758.69	1111.45	103.29
16	Maharashtra	799.74	261.71	832.06	365.14	722.70	0.0
17	Manipur	269.45	241.94	398.55	367.73	375.00	175.0
18	Meghalaya	24.70	24.53	67.53	57.80	50.00	0.0
19	Mizoram	100.00	75.00	100.00	75.00	75.0	75.0
20	Nagaland	295.52	228.36	320.33	298.91	292.97	290.60
21	Odisha	119.63	3.29	375.00	50.88	346.08	0.0
22	Punjab	554.71	360.55	941.94	683.75	725.28	504.83
23	Rajasthan	857.64	151.88	886.62	430.73	813.15	455.27
24	Sikkim	50.00	47.50	50.00	50.00	25.00	22.20
25	Tamilnadu	446.78	306.57	324.31	302.72	274.56	0.0

26	Telangana	217.20	143.67	309.42	218.33	219.55	25.0
27	Tripura	25.00	0.00	25.00	20.94	25.0	12.5
28	Uttar Pradesh	1798.05	402.78	1791.82	970.39	1394.21	353.20
29	Uttarakhand	323.45	207.32	638.43	537.43	304.74	187.03
30	Andaman & Nicobar	25.00	20.64	33.27	28.09	25.00	19.47
31	Chandigarh	20.17	0.00	23.50	11.23	25.00	9.63
32	Dadra Nagar Haveli	16.40	0.00	25.00	3.17	21.82	0.0
33	Daman and Diu	39.06	14.65	61.91	15.01	46.89	0.42
34	NCT DELHI	261.95	115.59	218.89	38.53	214.77	0.0
35	Lakshadweep	24.00	2.65	25.00	23.52	12.50	0.0
36	Puducherry	25.00	25.00	25.00	22.32	12.50	0.0

* Utilization as per reports available from 97 districts as on 01.12.2021. Submission of UC for F.Y.2020-21 is under way by various districts and release is made upon adjustment of unspent amount available with each district.

Achievements under Beti Bachao Beti Padhao Scheme Scheme:

Intermediary target i.e. Sex Ratio at Birth (SRB) has been set as a monitoring parameter for the progress of Scheme. As per the latest available report of 2020-21 of Health Management Information System (HMIS) of Ministry of Health and Family Welfare, the SRB at National level has improved from 931 in 2018-19 to 937 in 2020-21

State wise Sex Ratio at Birth as per HIMS Data maintained by Ministry of Health and Family Welfare

S. No.	States/ UTs	Sex Ratio at birth (Female Live Births/ Male Births *1000)		
	Year	2018-19	2019-20	2020-21
	All India	931	934	937
1	A & N Islands	948	985	961
2	Andhra Pradesh	953	945	952
3	Arunachal Pradesh	914	931	933
4	Assam	936	942	944
5	Bihar	915	917	915
6	Chandigarh	910	935	941
7	Chhattisgarh	959	965	961
8	Dadra & Nagar Haveli	938	915	883
9	Daman & Diu	889		
10	Delhi	920	915	927
11	Goa	954	971	949
12	Gujarat	918	914	918
13	Haryana	914	924	927
14	Himachal Pradesh	927	933	944
15	Jammu & Kashmir	943	942	933
16	Jharkhand	921	920	935
17	Karnataka	945	937	949
18	Kerala	959	958	958
19	Lakshadweep	891	952	948
20	Madhya Pradesh	938	935	939
21	Maharashtra	930	941	940
22	Manipur	924	924	954
23	Meghalaya	951	946	943
24	Mizoram	958	971	962
25	Nagaland	936	913	897
26	Odisha	941	938	936
27	Puducherry	943	938	985
28	Punjab	900	920	926
29	Rajasthan	947	948	946
30	Sikkim	948	962	929
31	Tamil Nadu	936	943	948
32	Telangana	943	950	933
33	Tripura	941	944	944
34	Uttar Pradesh	918	928	932
35	Uttarakhand	938	949	940
36	West Bengal	944	951	949

Annexure-I Contd.

The details of fund released/ utilised under Mahila Shakti Kendra Scheme during last three years and current year

(Rs. in Lakhs)

Sl. No.	States/UTs	Release of funds			
		2018-19	2019-20	2020-21	2021-22 (upto 31.11.2021)
1	Andaman & Nicobar	0	20.58	41.04	0
2	Andhra Pradesh	277.20	21.13	0	0
3	Arunachal Pradesh	151.35	334.38	0	0
4	Assam	0	88.30	473.79	0
5	Bihar	25.83	48.62	0	0
6	Chandigarh	33.44	14.03	26.58	0
7	Chhattisgarh	7.28	35.41	7.95	0
8	Dadra & Nagar Haveli	0	10.48	51.67	0
	Daman & Diu	6.15	19.90		
9	Delhi (UT)	0	0	0	0
10	Goa	0	11.42	0	0
11	Gujarat	214.64	98.14	0	0
12	Haryana	6.91	94.57	13.39	0
13	Himachal Pradesh	137.45	52.94	36.29	0
14	Jammu and Kashmir	241.71	34.44	0	35.47
15	Jharkhand	0	29.71	0	0
16	Karnataka	169.83	122.43	244.13	0
17	Kerala	74.26	34.32	0	0
18	Ladakh	0	0	40.34	0
19	Lakshadweep	0	4.83	18.9	0
20	Madhya Pradesh	479.02	31.46	0	0
21	Maharashtra	144.63	22.88	0	0
22	Manipur	33.21	4.29	0	0
23	Meghalaya	158.85	25.74	0	0
24	Mizoram	166.77	140.11	86.01	0
25	Nagaland	221.57	103.80	271.76	0
26	Odisha	737.95	37.18	0	0
27	Puducherry	9.18	14.30	0	0
28	Punjab	87.50	7.30	7.56	0
29	Rajasthan	278.24	40.65	9.38	0
30	Sikkim	99.85	4.29	0	0
31	Tamil Nadu	227.86	105.81	11.67	33.17
32	Telangana	288.62	11.26	10.51	0
33	Tripura	125.50	0	0	0
34	Uttar Pradesh	362.13	17.16	11.67	0
35	Uttarakhand	226.14	295.66	0	0
36	West Bengal	453.62	31.46	0	0
Grant Total		5446.69	1968.98	1362.64	68.64

The details of fund released/ utilised and achievements made under Pradhan Mantri Matru Vandana Yojana (PMMVY) during last three years and current year (As on 22.11.2021)

(Rupees in Lakhs)

Sl. No.	State/UT	2018-19 (Rs. In Lakh)		2019-20 (Rs. In Lakh)		2020-21 (Rs. In Lakh)		2021-22 (Rs. In Lakh)	
		Released	Utilised*	Released	Utilised*	Released	Utilised*	Sanctioned/Released	Utilised* [§]
1	Andaman & Nicobar Islands	41.13	117.63	127.03	108.2	98.24	100.52	93.69	29.74
2	Andhra Pradesh	14,101.75	17,579.80	10,125.00	16,880.80	1,438.86	7847.96	1,438.85	838.96
3	Arunachal Pradesh	36	265.75	0	381.42	872.13	325.21	56.34	95.54
4	Assam	817	3,750.34	12,594.97	16,934.66	9,469.37	6441.62	1,773.68	4,947.70
5	Bihar	1,253.00	6,228.22	10,187.67	34,215.79	31,998.36	49,893.09	16,531.92	7,443.95
6	Chandigarh	248.08	306.34	399.34	296.34	440.00	234.83	99.61	131.59
7	Chhattisgarh	2,025.85	4,996.29	5,292.96	8,225.62	966.39	5886.30	2899.17	2,888.83
8	Dadra & Nagar Haveli	75.85	100.67	146.8	136.74	29.98	245.27	85.70	2.24
9	Daman & Diu	28.98	56.11	103.91	65.07	4.15			
10	Goa	107.26	274.05	140.13	211.58	12.14	194.92	72.84	60.21
11^	Gujarat	5,958.97	12,910.20	10,267.92	15,532.98	-	4710.74	2315.97	63.21
12	Haryana	3,674.84	8,218.84	6,586.80	7,786.83	736.00	4,087.08	3001.14	3,083.33
13	Himachal Pradesh	1,793.84	2,754.96	3,368.73	2,865.06	773.46	2,060.76	1031.94	898.03
14	Jammu & Kashmir	828.42	2,591.31	3,012.10	3,030.74	750.11	2,014.24	2247.84	1,761.27
15	Jharkhand	1,453.37	5,969.64	6,338.22	9,512.64	1,627.47	5722.9	4379.13	1,674.55
16	Karnataka	6,361.72	13,229.37	11,952.84	19,555.54	3,791.95	16142.71	5,400.54	6,871.83
17	Kerala	3,514.27	7,597.69	6,418.56	9,515.35	1,528.81	6839.68	2825.19	4,233.06
18	Ladakh**	-	-	-	-	75.95	26.54	25.30	23.22
19	Lakshadweep	4.44	23.32	17.92	12.46	5.60	17.38	5.60	5.77
20	Madhya Pradesh	18,581.47	33,785.11	28,515.68	30,818.17	6,277.95	17968.42	8071.65	13,830.16
21	Maharashtra	11,795.62	22,028.56	29,413.53	38,603.05	11,310.90	26485.18	3,393.27	16,790.03
22	Manipur	75	274.23	411.51	1,210.34	648.17	695.62	115.38	235.66
23	Meghalaya	102	183.25	421.47	842.99	508.05	484.63	-	285.41
24	Mizoram	294.7	665.52	812.1	762.32	546.47	306.91	55.62	177.61
25	Nagaland	52	101.44	266.85	1,005.85	138.60	266.93	59.40	119.20
26	NCT Of Delhi	795.75	2,542.92	2,687.95	3,804.43	545.52	2668.35	2182.08	1,818.35
27	Odisha	383	0.2	0	-	-	0	-	0.00
28	Puducherry	63.53	315.6	159.84	381.88	85.49	186.71	238.50	167.09
29	Punjab	1,141.42	5,977.32	3,553.68	7,011.17	1,279.36	2973.95	735.30	480.20
30	Rajasthan	9,605.43	22,409.80	9,651.71	16,780.83	10,002.32	15123.24	5,410.20	6,151.75
31	Sikkim	21	215.02	87.99	209.27	56.52	106.16	21.20	21.07
32	Tamil Nadu	658	4,158.83	4,620.70	21,529.16	9,339.20	19596.98	1,751.10	4,215.91
33	Telangana	385	0	0	-	-	0	-	0.00
34	Tripura	96	578.32	529.44	1,625.76	755.34	698.07	227.31	187.09
35	Uttar Pradesh	14,216.71	41,414.50	40,556.13	60,382.52	9,927.71	47,684.92	22,872.69	20,316.88
36	Uttarakhand	1,425.66	2,158.77	2,766.00	2,880.92	1,896.64	2628.92	866.26	1,424.61
37	West Bengal	2,938.72	12,465.83	8,768.76	20,588.34	-	56.15	-	0.00
	Total	1,04,955.77	2,36,245.76	2,20,304.24	3,53,704.82	1,07,937.21	2,50,722.89	90,284.39	1,01,274.05

*This includes both Centre and State share.

** Before 2020-21, Ladakh has been included as a part of Jammu & Kashmir.

^ For those States where Annual UC for FY 2020-21 has not been received, funds disbursed for payment of maternity benefits as per report generated through Pradhan Mantri Matru Vandana Yojana-Common Application Software (PMMVY-CAS) has been considered

§ For funds utilized during 2021-22, funds disbursed for payment of maternity benefits as per report generated through Pradhan Mantri Matru Vandana Yojana-Common Application Software (PMMVY-CAS) has been considered.

Beneficiaries enrolled, beneficiaries paid, and amount disbursed under PMMVY (as on 22.11.2021)

Sl. No.	State/UT	2018-19			2019-20			2020-21			2021-22 (as on 22.11.2021)		
		No. of Beneficiaries enrolled	No. of Beneficiaries Paid	Total amount Disbursed	No. of Beneficiaries enrolled	No. of Beneficiaries Paid	Total amount Disbursed	No. of Beneficiaries enrolled	No. of Beneficiaries Paid	Total amount Disbursed	No. of Beneficiaries enrolled	No. of Beneficiaries Paid	Total amount Disbursed
				(₹ in Lakhs)			(₹ in Lakhs)			(₹ in Lakhs)			
1	Andaman And Nicobar Islands	1,501	2,731	85.12	949	2,356	72.95	1,353	2,189	71	825	1,168	29.74
2	Andhra Pradesh	364434	500361	17,580	260501	512,648	16,730	226,803	292,094	7,917	110,157	37,272	838.96
3	Arunachal Pradesh	6,681	5,680	205.98	7,180	9,320	330.44	7,261	8,529	296	2,134	3,051	95.54
4	Assam	142228	135671	3,727	331055	417,913	16,317	183,266	201,400	7,014	110,553	142,860	4,947.70
5	Bihar	243948	241031	6,230	919776	891,050	33,506	1,115,837	1,181,671	48,286	216,611	208,571	7,443.95
6	Chandigarh	6,984	9,286	298.89	5,323	9,449	276.25	5,100	7,986	230	3,437	5,664	131.59
7	Chhattisgarh	145626	170423	4,912	142674	249,714	7,796	123,512	183,332	5,452	71,511	107,562	2,888.83
8	Dadra And Nagar Haveli	2,752	3,256	100.11	2,194	4,472	128.09	2,033	3,314	84	1,703	119	2.24
9	Daman And Diu	2,189	1,657	56.08	1,216	2,151	65.07	1,052	1,471	37			
10	Delhi	61,312	69,574	2,529	67,904	104,221	3,625	85,885	80,607	2,545	51,170	56,879	1,818.35
11	Goa	5,890	7,472	273.59	3,987	6,372	195.65	4,260	6,187	188	2,246	2,381	60.21
12	Gujarat	250,460	333,800	12,683	310,604	407,896	15,015	88,439	162,926	4,711	22,350	3,684	63.21
13	Haryana	178,187	223,702	8,218	123,711	217,033	7,084	120,811	119,822	3,376	78,461	108,535	3,083.33
14	Himachal Pradesh	52,759	78,031	2,686	40,947	81,449	2,539	41,496	67,530	1,978	26,579	37,637	898.03
15	Jammu And Kashmir	56,448	69,253	2,595	58,141	85,801	2,915	65,658	60,380	1,949	35,223	57,094	1,761.27
16	Jharkhand	140,134	181,958	5,705	199,561	272,441	9,258	164,238	178,563	5,723	56,535	60,495	1,674.55
17	Karnataka	359,141	373,987	13,230	328,319	537,386	18,303	505,328	506,308	15,675	249,731	260,495	6,871.83
18	Kerala	174,793	214,082	7,598	169,172	273,181	9,210	181,657	216,813	6,600	102,387	145,820	4,233.06
19	Ladakh	0	0	0	0	0	0	1,010	1,173	38	292	756	23.22
20	Lakshadweep	299	436	12.44	284	327	7.54	387	665	17	220	296	5.77
21	Madhya Pradesh	673,241	948,643	33,011	541,280	979,547	29,897	590,450	933,964	29,058	326,880	563,132	13,830.16
22	Maharashtra	552,107	591,919	22,033	814,059	1,032,254	38,185	568,728	808,517	26,391	401,623	571,728	16,790.03

23	Manipur	7,557	7,577	274.4	22,728	23,979	1,061	14,958	16,442	664	5,108	6,595	235.66
24	Meghalaya	3,878	3,189	118.26	15,908	16,380	639.79	9,589	10,004	350	5,732	7,899	285.41
25	Mizoram	10,096	10,611	443.51	4,183	9,395	328.62	5,515	7,376	248	3,950	5,641	177.61
26	Nagaland	3,219	2,542	101.44	15,307	15,207	707.6	6,371	6,073	267	2,332	2,787	119.20
27	Odisha	0	5	0.23	0	0	0	0	0	0	0	0	0.00
28	Puducherry	7,836	8,023	315.59	6,444	10,553	376.36	5,202	6,477	184	3,413	5,979	167.09
29	Punjab	117,288	158,968	5,977	98,653	149,709	5,006	105,742	127,204	4,134	52,317	14,683	480.20
30	Rajasthan	633,603	615,068	21,176	294,657	535,006	15,808	298,756	451,863	13,773	195,186	220,983	6,151.75
31	Sikkim	3,585	3,891	154.81	2,121	4,632	151.72	2,626	3,219	84	1,749	809	21.07
32	Tamil Nadu	233,983	185,817	4,178	421,108	524,185	14,396	413,221	469,571	12,388	206,040	205,460	4,215.91
33	Telangana	3	0	0	0	0	0	0	0	0	0	0	0.00
34	Tripura	22,108	18,658	577.3	26,773	42,717	1,501	20,612	24,277	730	8,723	7,211	187.09
35	Uttar Pradesh	1,185,214	1,187,314	41,419	1,257,801	1,642,844	57,619	1,112,588	1,302,623	44,422	598,544	627,356	20,316.88
36	Uttarakhand	49,519	58,814	1,935	47,817	75,827	2,486	58,249	80,994	2,707	35,300	49,653	1,424.61
37	West Bengal	361,008	306,145	12,615	531,282	486,151	20,192	297,287	11	0.33	48,085	0	0.00
	Grand Total	6,060,011	6,729,575	233,055	7,073,619	9,633,566	331,726	6,435,280	7,531,575	247,589	3,037,107	3,530,255	101,274

Note:- 1. For the purpose of counting number of beneficiaries paid in a financial year, the beneficiary is counted if a beneficiary is paid any instalment in a year. If the same beneficiary receives any instalment in subsequent years, the beneficiary will be counted in number of beneficiaries paid in that year as well. The total beneficiaries paid across the years cannot be added to get the total beneficiaries paid. However, in case of enrolment, the beneficiary is counted for enrolment only in the first year of registration.

2. Based on information received from Public Financial Management System (PFMS).